

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/6395/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>16</sup> 19 July, 2023.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your letter No. MACT (B) 3064 Dated the 30<sup>th</sup> June, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.07.2023, alongwith station leave permission from the evening of 01.07.2023 till the morning of 04.07.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.**HC.VII-87/1998/6396-6397/A**, dated , 19-07-23  
Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**